Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (I.B) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)
List of creditors as on: 17/11/2023
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Phoenix ARC Pvt. Ltd.	11/8/2023	1,324,969,940.84	1,324,969,940.84		1,324,969,940.84	0	No	76.60%	0	0	0	0	
2	Induslnd Bank Ltd	11/7/2023	1,179,571,468.05	405,000,000		405,000,000	405,000,000	No	23.40%	0	0	774,571,468.05	0	
	Total		**2504541409**	**1729969941**								**774571468.1**		